

Govt. of NCT of Delhi
Department of Food Safety
A-20, Lawrence Road Indl. Area, New Delhi- 110035

Simple steps to submit Online application for Food Safety License

Please visit the website of Food Safety & Standards Authority of India at <http://www.fssai.gov.in> to file On-line application for Food Safety License. Click "Food Licensing and Registration System" (FLRS) and take the following simple steps to submit the application:

1. Click the tool "Check your eligibility" on the web page of FLRS to know whether you are eligible for Central License or State License or Registration.
2. If you are eligible for State License, check the list of documents to be uploaded from the website of FSSAI and store in electronic mode before proceeding to fill online application.
3. Sign up in "Self-Care-Portal" on top right of the web page and create your User ID and Password.
4. Sign in with your User ID and Password
5. Click "Apply for License/Registration" in the link License/Registration and select the state as Delhi and proceed after clicking the Kind of Business.
6. Click on the action "Click to apply" on right hand side of the page.
7. Click on Form "B" and fill up and take print out of each page by pressing "Ctrl+P" before taking the step – "Save and Next".
8. Sign the hard copy of Form "B", scan and upload.
9. Scan other documents and upload.
10. SBI Challan will be generated.
11. Take out print.
12. Deposit challan with required license fee printed on the challan in any branch of State Bank of India.


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(Sohan Singh Kanawat)
Special Commissioner(Food Safety)